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Military Aid to Pakistan by Iran and China

1777. SHRI S. W. DHABE: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware of military aid to Pakistan by Iran and China and if so, to what extent during last two years; and

(b) what steps Government are taking to counteract the anti-Indian propaganda by Pakistan for the alleged threat to its Security by India?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) China has made substantial supplies of military equipment and weapons to Pakistan. These include tanks, Ack Ack guns, artillery, gun-boats, torpedo boats, helicopters and different types of aircraft. Iran is also reported to have supplied some items, specially certain kinds of aircraft.

(b) We have brought to the notice of the Government of Pakistan that their anti-India propaganda is in violation of the Simla Agreement and of the October 1974 Indo-Pak Understanding on the cessation of radio propaganda, and that this would retard the normalisation of relations on the sub-continent.

fNomination of Armed Personnel to Parliament and State Legislatures

1228. SHRI SHYAMLAL GUPTA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that highranking Officers in the Armed Forces cannot enter into politics during the tenure of their service;

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(b) whether it is also a fact that **a** few members of the Armed Forces have taken to politics after their retirement; and

(c) whether Government propose to bring forward a legislation providing for the nomination of Armed Forces personnel to Parliament and State Legislatures?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) Yes, Sir. No member of the Armed Forces can take part in politics while in service.

(b) Yes, Sir.

(c) No, Sir.

Grant to Minor Ports

1382. SHRI RAINARAIN: SHRI LOKANATH MISRA: SHRI RABI RAY: SHRI JAGBIR SINGH:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that Government have already granted 86 lacs of rupees for development of minor ports in the country;

(b) if so, what are the details thereof;

(c) whether it is also a fact that Government have yet to finalise a decision to give financial aid to develop Gopai-pur Port in Orissa; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRI-VEDI): (a) and (b) Government of India have sanctioned loans amounting to Rs. 110 lakhs for the development

10th March, 1975.] 13th March, 1975.]